

**In the court of Addl.Chief Judicial Magistrate  
Bangalore Rural District, Bangalore  
(Case List dated: 25-06-2021)**

<b>1<sup>st</sup> Session Arguments/Evidence</b>	<b>2<sup>nd</sup> Session Arguments/Hearing</b>
1.CC.2778/2014	1.CC.10047/2017
2.CC.628/2016	2.CC.1437/2018
3.CC.5850/2016	3.CC.4172/2018
4.CC.1749/2017	4.CC.698/2019
5.CC.3985/2018	5.PCR.72/2019
6.CC.4425/2018	6.CC.5399/2019
7.CC.1975/2019	7.CC.7380/2019
8.CC.3173/2019	8.CC.12024/2019
9.CC.6136/2019	9.CC.12471/2019
10.PCR.361/2020	10.CC.2163/2020
11.PCR.415/2020	11.CC.2166/2020
12.PCR.47/2021	12.CC.2222/2020
13.CC.1185/2021	13.PCR.128/2020
14.CC.5649/2013	14.CC.8037/2020
15.CC.5820/2017	15.CC.9812/2020

**Note:**All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 25/06/2021)**

II ACJM, Bengaluru. 1 <sup>st</sup> session Evidence/Arguments	II ACJM, Bengaluru. 2 <sup>nd</sup> Session Evidence/Arguments
1. CC No. 14218/2019	1. CC No. 28/2018
2. CC No. 2321/2020	2. CC No. 3240/2018
3. CC No. 4459/2020	3. CC No. 4561/2018
4. CC No. 11071/2020	4. CC No. 6519/2019
5. CC No. 11321/2020	5. CC No. 11843/2019
6. CC No. 156/2021	6. CC No. 12957/2019
7. CC No. 321/2021	7. CC No. 4509/2020
8. CC No. 7622/2021	8. CC No. 3005/2015
9. CC No. 4844/2018	9. CC No. 2435/2017
10. CC No. 5332/2018	10. CC No. 8616/2017
11. CC No. 2806/2019	11. CC No. 2248/2012
12. CC No. 5342/2019	12. CC No. 6089/2019
13. CC No. 4132/2020	13. CC No. 13858/2019
14. CC No. 56/2014	14. CC No. 10820/2019
15. CC No. 1912/2015	15. CC No. 8434/2019

IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note:** All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

